

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/2016
NAME OF THE PETITIONER(S) : P.Mohanraj and another
NAME OF THE RESPONDENT(S) : M M Gears P Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR
R. ASHOK KUMAR

Counsel for R 2, 3 & 5



2. S. Sathyaganesh

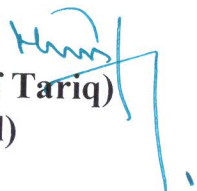
Counsel for Petitioner



ORDER

Shri S Sathyaganesh, counsel for petitioner present. Shri R Ashok Kumar, counsel for R2, R3 & R5 present. Both the parties could not arrive at a settlement regarding the division of the shed. Counsel for petitioner is directed to serve a copy of the rejoinder to the other side. The matter is posted for arguments. Put up on 17.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)



(K. Anantha Padmanabha Swamy)
Member (Judicial)

